

**RC 4(E)/2003/EOW-1/CBI/ND
Case No. 45/2019 (38/16)
CBI Vs. Keshav Sharma & Ors.**

14.07.2020

Matter is taken up electronically.

Present: Sh. Parmod Singh, Ld. PP for the CBI.

Ahlmad has reported that there are multiple accused in this case and despite several efforts, Ld. Counsels for accused persons could not be contacted on the contact numbers available on record. Ahlmad is directed to make another attempt and try to contact the Ld. Counsels for the accused persons and send notices accordingly in terms of previous order.

Screen signed copy of the order be sent to the Computer Branch for uploading the same on the official website of the Court. The signed copy of order shall be placed on record as and when physical hearing of the Court resumes.

List the matter on further proceedings through video conferencing on **29.07.2020**.



(Harish Kumar)
Special Judge (PC Act) CBI-20,
Rouse Avenue District Court,
New Delhi/14.07.2020

